

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1285(KB)2019  
IA(I.B.C)/570(KB)2022,  
IA(I.B.C)/960(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>ST</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	INDIAN OVERSEAS BANK VS MAHAKAL AGRO STORAGE & PROCESSING UNIT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physical)**

Mr. Kumarjit Banerjee, Adv. : For RP  
Mr. Anil Anchalia, RP

**ORDER**

1. Ld. Counsel for the RP present. RP present in person.
2. **IA(I.B.C)/570(KB)2022**
  - i. None for the Corporate Debtor. Supplementary Affidavit in terms of 5<sup>th</sup> of September, 2022, has also not been filed.
  - ii. We deem in proper to call the Director of Suspended Board (Mahakal Agro Storage & Processing Unit Private Limited) to be physically present before this Adjudicating Authority.
  - iii. Let a copy of this order be sent by the Registry and also by the petitioner to the Directors of the suspended board .
  - iv. List this matter on **13/10/2022.**

**3. IA(I.B.C)/960(KB)2022**

- i. This IA is withdrawn with liberty to file progress report afresh in proper form. Let the needful be done within one week. IA 960/2022 is accordingly dismissed as withdrawn.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**